

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF IAV INDIA PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	IAV India Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	15 th May 2007
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	RoC-Pune, Ministry of Corporate Affairs
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITYNUMBER OF CORPORATE PERSON	U72200PN2007FTC130137
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Flat No. 9, Gayatri Darshan Society, Plot No. 49/2 Gujarath Colony, Kothrud, Pune-411038
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	20 th December, 2021
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mrs. Amita Sandeep Desai 1005, Hubtown Solaris Premises Co-Op Soc Ltd, Prof. N. S. Phadke Marg, Andheri (E), Mumbai – 400069 Contact No +91 9820177691 Off No. 91 22 26845920/21 Email: amita@amitadesai.com IP registration No. IBBI/IPA-002/IP-N00206/2017-18/10660
8	LAST DATE FOR SUBMISSION OF CLAIMS	19 th January, 2022

Notice is hereby given that the *IAV India Private Limited* has commenced voluntary liquidation on 20th December, 2021.

The stakeholders of *IAV India Private Limited* are hereby called upon to submit a proof of their claims, on or before 19th January, 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 21st December, 2021

Place: Mumbai



Amita
21/12/2021
CS & IP Amita Desai
Liquidator
IBBI/IPA-002/IP-N00206/
2017-18/10660